

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.415**

**New IA/5458/ND/2022 IN IB/983/ND/2020**

**IN THE MATTER OF:**

Dilwara Leasing and Investment Limited	...	Applicant
Versus		
Vibrant Buildwell Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP	: Mr. Abhishek Anand, Adv., Mr. Karan, Adv. & Mr. Sahil Bhatia, Adv.
For the Respondent	: Mr. Saurabh Kalia, Adv.

**ORDER**

Heard the submissions made by the Ld. Counsel for the RP.

Let the matter be fixed for hearing on **24.01.2023**.

**Sd/-  
DR. BINOD KUMAR SINHA,  
MEMBER (TECHNICAL)**

**Sd/-  
P.S.N. PRASAD,  
MEMBER (JUDICIAL)**